

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 302-2020

Clarina Cardozo and ors. .... Appellants

v e r s u s

State of Goa and ors. ....Respondents

Adv. C. Padgaonkar for the Appellants.

Mr. V. Sardesai, Addl. Government Advocate for Respondent nos 1 to 6 and 8 to 11.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 29th October, 2020.**

**ORDER:**

Issue notice to the respondents, returnable on 27/11/2020.

2. Post the matter on 27/11/2020.
3. The learned Additional Government Advocate waives notice for respondent nos. 1 to 6 and 8 to 11.

**DAMA SESHADRI NAIDU, J.**

AP/-